

ITEM NO.1

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition (C) No. 1033/2023

JYOTI SAHA

Petitioner(s)

VERSUS

SHIVAM KUMAR

Respondent(s)

(IA No. 80623/2023 - EX-PARTE STAY)

Date : 02-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Smarhar Singh, AOR

For Respondent(s)

Ms. Sunieta Ojha, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 08.05.2024.

(RAJNI MUKHI)  
COURT MASTER (SH)

(DIPTI KHURANA)  
ASSISTANT REGISTRAR